Annexure-3

Name of the Corporate Debtor: Chandigarh Overseas Private Limited; Date of commencement of CIRP: 27-02-2023; List of Creditors as on: 12-03-2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in ₹)

| SI. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that | Amount of claim not admitted | | - |
|------------|------------------|--|-------------------|---------------------------|-----------------|------------|-----------------------------------|------------------------|--------------------------------|----------------------------|---------------------------------|------------------------------|---|---|
| | | The state of the s | Amount claimed | Amount of claim admitted | Nature of claim | covered by | Amount covered by guarantee | Whether related party? | % voting share in CoC | | may be set- off | | | |
| = | 2 | _ | ü | - | <u>e</u> r | 5 | - | Ξ | - | ¥ | - | - | - | - |
| - | - | - | - | - | - | ₽ | - | - | Α | ¥. | - | - | - | - |

